

GOVERNMENT OF INDIA  
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING  
DEPARTMENT OF FISHERIES

**RAJYA SABHA**

UNSTARRED QUESTION. No. 3731  
TO BE ANSWERED ON 25<sup>TH</sup> MARCH, 2026

**FPPOs in the country**

**3731. Dr. Dharmasthala Veerendra Heggade:**

Will the **Minister of Fisheries, Animal Husbandry and Dairying** be pleased to state:

- (a) whether Government proposes to form Fish Farmers Producer Organizations (FFPOs) to ensure financial support and inclusive growth of genuine fishing communities, if so, the details thereof;
- (b) the details of such FPPOs formed in the country; and
- (c) the steps being taken by Government for strengthening fisheries based entrepreneurship in Karnataka?

**ANSWER**

**THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING  
(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)**

(a) to (c): The Pradhan Mantri Matsya Sampada Yojana (PMMSY) inter-alia provides financial assistance for setting up of Fish Farmers Producer Organizations (FFPOs) to economically empower the fishers and fish farmers and enhance their bargaining power. The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying during the last five years (FY2020-21 to FY 2024-25) has approved projects worth of Rs.544.86 crore for formation of a total 2195 FFPOs in the country including 64 FFPOs in the State of Karnataka. This project is implemented through central agencies namely the National Fisheries Development Board (NFDB), Small Farmers Agri-business Consortium (SFAC), National Agricultural Cooperative Marketing Federation of India (NAFED) and National Cooperative Development Corporation (NCDC). It is reported that so far a total 1990 Fish Farmers Producer Organizations (FFPOs) have been formed in the country including 64 FFPOs in the State of Karnataka. The State-wise details of the Fish Farmers Producer Organizations (FFPOs) formed in the country under PMMSY are furnished at Annexure-I.

The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying under PMMSY during the last five years (2020–21 and 2024-25) and current year (2025-26) has approved various fisheries developmental projects worth Rs.1,078.12 crore to the Government of Karnataka with a Central share of Rs. 375.04 crore. The major activities approved include construction of ponds, Recirculatory Aquaculture System (RAS), fish/prawn hatcheries, cage culture, ice plants/cold storages, fish transportation facilities, ornamental fisheries units, matsya seva kendras, seaweed culture rafts etc. Besides, two projects namely (i) Establishment of Fish Trade centre at a cost of Rs.805 lakh and (ii) Expansion of fishmeal, fish oil & fish soluble paste manufacturing unit and creation of additional facilities at a cost of Rs.500 lakh restricting the central share of Rs.1.25 crore each have been approved under the Entrepreneurship Model Component of PMMSY.

Statement referred to the reply for the Rajya Sabha Unstarred Question No. 3731 for answer on 25<sup>th</sup> March, 2026 regarding FFPOs in the country- State-wise details of the Fish Farmer Producer Organizations (FFPOs) formed under Pradhan Mantri Matsya Sampada Yojana (PMMSY) during the last five years (FY2020-21 to FY2024-25)

S.No.	Name of State/UTs	Number of FFPOs formed
1	Madhya Pradesh	107
2	Jharkhand	28
3	Odisha	30
4	Uttar Pradesh	75
5	Maharashtra	196
6	Jammu & Kashmir	2
7	Himachal Pradesh	18
8	Ladakh	1
9	Chhattisgarh	56
10	Gujarat	95
11	Daman and Diu	2
12	Bihar	48
13	Manipur	148
14	Meghalaya	9
15	Assam	176
16	Mizoram	18
17	Tripura	122
18	Telangana	245
19	Andhra Pradesh	176
20	Tamil Nadu	113
21	Uttarakhand	32
22	West Bengal	41
23	Kerala	127
24	Karnataka	64
25	Haryana	2
26	Rajasthan	10
27	Nagaland	43
28	Goa	3
29	Puducherry	1
30	Arunachal Pradesh	2
	<b>Total</b>	<b>1990</b>

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